

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 47 OF 2017 &
IA NOs. 05 OF 2017**

Dated: 6th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

GRIDCO Ltd.	Appellant(s)
Vs.		
NTPC Ltd. & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Polkit Agrawal for R-1

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **28.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**